

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 61/9353/2020

This the 05th day of January, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)

1. Neelofer Bano Age 31 years, D/o Mohd Shafi, R/o Mohalla Saraf Tehsil Bhadarwah District Doda.
2. Mushrif Bano, Age 32 years, D/o Khursheed Ahmad Malik, Mohalla Nagar, Tehsil Bhaderwah, District Doda.

.....Applicants

(Advocate: Mr. Naveen Dutt)

Versus

1. State of Jammu and Kashmir through its Commissioner/Secretary to Govt. School Education Department J&K Government Civil Secretariat, Jammu.
2. Chairman, Jammu & Kashmir, Public Service Commission, Jammu.
3. Director School Education, Jammu.
4. Chief Education Officer, Doda.
5. Principal Govt. Higher Secondary School (Boys), Bhadarwah.
6. Sh. Mukhtar Ahmad Malik S/o Ab. Rashid Malik R/o Magarmal Bagh, Srinagar.
7. Jan Shabir Ahmead S/o Ghulam Nabi Wanchoo R/o Magharmal Bagh, Srinagar.
8. Habib Shahnawaz S/o Shri B.A. Khan R/o 2nd Bridge, Sringar.
9. Ghulam Nabi Wani S/o Ghulam Qadir Wani R/o Keler, Pulwama.
10. Miss Sabreena Syed D/o Peerzada Ghulam Mohd. R/o Buchwara, Srinagar

.....Respondents

(Advocate: Mr. Sudesh Magotra, Id. Deputy Advocate General)



O R D E R
[O R A L]

Learned counsel for the applicant submits that he wishes to withdraw the T.A.



2. In view of the submission made by the learned counsel for the applicant the T.A. is dismissed as withdrawn.

(RAKESH SAGAR JAIN)
MEMBER (J)

Arun